

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 126
88/241-242(PB)/2020

IN THE MATTER OF:

Ishwar Chand Jindal & Ors.

.....Petitioners

v.

Magnum Steels & Ors.

.....Respondents

SECTION : UNDER SECTION 241-242 of the Companies Act

Order delivered on 14.12.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner

Ms. Shruti Arora, Adv. for Petitioner No.1 & 3

For the respondent

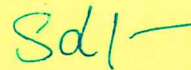
Mr. Rakesh Wadhwa, Adv. for R-3 & 4

ORDER

List on 14.01.2021.



(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT



(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)